



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/778/(IB)/2018  
NAME OF THE PETITIONER(S) : SIVARAM NARAYANASAMY  
NAME OF THE RESPONDENT(S) : TEBMA SHPYARD LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	DEEPAK NARAYANAN	Counsel for Petitioner	
2.	RAMALINGAM VA	COUNSEL FOR CORPORATE DEBTOR	

(17)

[CP/778/IB/2018]

**ORDER**

On having the Petitioner Counsel filed withdrawal memo, this CP/778/IB/2018 is dismissed as withdrawn.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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